

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-133(PB)/2018

IN THE MATTER OF:

PCR Infratech Pvt. Ltd.

Vs.

Amrapali Centurian Park Pvt. Ltd.

.... Applicant/Petitioner

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS:

For the Petitioner/Applicant :

Mr. Nikilesh R. Adv.

For the Respondent(s):

Mr. Harshal Kumar, Ms. Shuchi Sejwar, Proxy
counsels for Mr. Alok Kr. Aggarwal, Adv.

ORDER

For order, see (IB)-90(PB)/2017.

28.08.2018

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